NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 46/NCLT/AHM/2017 (New) High Court of Gujarat CP No. 489/2016 c.w. CA 461/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

Name of the Company:

Micro Chemtech Pvt Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PRATIK P. THAKKAR ADVOCATE PETITIONER PITMAKELL

ORDER

Learned Advocate Mr. Pratik Thakkar present for Petitioner.

Await record in CA 462/2016 from Hon'ble High Court of Gujarat.

List the matter on 21.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of April, 2017.